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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 13188/2018
TATA STEEL BSL LIMITED (FORMERLY KNOWN AS
BHUSHAN STEEL LIMITED) Petitioner
Through Mr.Sanjeet Ranjan, Advocates
versus

DEPUTY COMMISSIONER OF INCOME TAX Respondent
Through Mr. Zoheb Hossain, Advocate with
Mr.Vipul Agrawal and Mr.Parth
Semwal, Advocates.

+ W.P.(C) 3167/2020, CM APPL. 11017/2020
RISHI GANGA POWER CORPORATION LTD. Petitioner
Through Mr. Tarun Jain, Ms. Dhantry Phokan,
Advocates.
versus

ASSISTANT COMMISSIONER OF INCOME TAX Respondent
Through Mr.Kunal Sharma, Advocate.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN

HON'BLE MR. JUSTICE MANOJ KUMAR OHRI

ORDER

% **29.03.2022**

Parties are directed to comply with the last order.

List on 4th August, 2022. Interim orders to continue.

MANMOHAN, J

MANOJ KUMAR OHRI, J

MARCH 29, 2022/Pallavi